

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(2)

OA.No.1282 of 1999

New Delhi, this 31st day of May, 1999.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Lalman
S/o Shri Bichitar Singh
R/o A-586 Shastri Nagar
New Delhi.

... Applicant

By Advocate: Shri D.K. Thakur

versus

1. Union of India, through
Secretary
Ministry of Railways
Rail Bhawan
New Delhi.

2. General Manager
Northern Railway
Baroda House
New Delhi.

3. Divisional Railway Manager
North Railway
New Delhi.

... Respondents

O R D E R (Oral)

HON'BLE SHRI K. MUTHUKUMAR, M(A)

Learned counsel for applicant seek permission
to withdraw the OA.

The OA is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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